

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 919**  
TO BE ANSWERED ON 21.07.2016

**SOLID WASTE MANAGEMENT UNDER MGNREGS**

**919. SHRI P.K. BIJU:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government is considering to provide funds under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for solid waste management and waste collection, if so, the details thereof, State/UT-wise including Kerala;
- (b) whether aligning of these work with MGNREGS has already begun at places in Kerala where the State Government had accepted the proposal; and
- (c) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a): As per Schedule-I, 4 (1), IV, (i) of the Act, the solid and liquid waste management works as per prescribed norms are permitted under MGNREGA. As per Schedule-I, 4 (3) of Mahatma Gandhi NREGA, 2005, works which are non-tangible, not measurable, repetitive shall not be taken up under the Scheme. Works in the ambit of above mentioned, are permitted under the Act.

(b)&(c): All states including the State Government of Kerala is aware of the provisions mentioned in the Act. Such works shall be taken up as per Section 16 of the MGNREG Act.

\*\*\*\*\*